

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.55/(MAH)/2012  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina

V/s.  
M/s. Ahura Advertisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Respondents	<i>[Signature]</i>
2.	Jennifer Michael ilby Mr. Yashpal Jain	Advocate, for Petitioner.	<i>J Michael</i> 22/9/16

Order

**C.P. No. 55/397-398/CLB/MAH/2012**

1. Ld. Counsels of both the sides are present. It is stated that C.A. 110 and C.A. 273 are pending for disposal. The Registry is directed to fix those C. As along-with C.P. if pending for disposal.
2. The matter is Adjourned to 21.11.2016 by the order of the Bench. Next date of hearing is duly communicated to both the sides in the open court.

**sd/-**

Dated: 22.09.2016

Shri M.K. Shrawat  
Member ((Judicial))